

Maharashtra	3048	993
Madhya Pradesh	1457	135
Nagaland	126	3
Orissa	117	12
Punjab	1646	207
Rajasthan	591	81
Tamil Nadu	1095	371
Uttar Pradesh	1949	283
West Bengal	898	135
TOTAL :	27992	4966

Statement II

*Booking of Maruti Cars raised by Shri Mohinder Singh, Kalyan
(pending payments as on 1-8-93)*

Region	Maruti-800	Maruti-1000
East	579	4
North-I	5248	143
North-II	2071	17
South	4495	128
West	4043	263
ALL INDIA :	16436	555

Setting up of Technical Training Institute in Maldives

2197. **SHRI SURESH KALMADI :** Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that the Hindustan Machine Tools are setting up a technical training institute in Maldives; and

(b) if so, what are the details thereof and the total cost involved therein ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPTT. OF INDUSTRIAL DEVELOPMENT) WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPTT. OF HEAVY INDUSTRY) (SMT. KRISHNA SAHI) : (a) and (b) The Govt. of India under its Grants-in-Aid programme is assisting the Govt. of Maldives to set up a vocational training institute, viz. Maldives

Institute of Technical Education in Male. HMT (International) has been entrusted the task of implementing the project on a turn key basis. This institute will train 112 school leavers every year in various trades. The duration of the course will be 2 years. The total assistance from India will be to the extent of Rs. 10.27 crores. The Govt. of Maldives will be putting in an amount of US\$ 120,000 towards additional civil works and US\$ 709,000 towards local expenses.

Winding up of DGTD

2198. **SHRI SHIV PRATAP MIS-HRA :** Will the PRIME MINISTER be pleased to state :

(a) whether Government have since taken a final decision to wind up DGTD (Directorate General of Technical Development), if so, the details of the decision taken; and

(b) if not, the reasons for the delay ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPTT. OF INDUSTRIAL DEVELOPMENT) WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPTT. OF HEAVY INDUSTRY) (SMT. KRISHNA SAHI) : (a) Government have recently decided that the Directorate General of Technical Development (DGTD) may not be retained as a Separate organisation, as at present. The restructuring envisaged involves transfer and absorption of several Directorates to/by concerned Ministries/Departments as also abolition of some Directorates and Regional Offices. In order to ensure that the process of identification/transfer/redeployment/absorption of personnel is expeditious and the related service/cadre issues are smoothly resolved, Government have constituted a Committee in the Department of Industrial Development.

(b) Does not arise.

Policy of Voluntary Retirement Scheme in PsUs.

2199. **SHRI KRISHNA KUMAR BIRLA :** Will the PRIME MINISTER be pleased to state :

(a) whether a large number of Public Sector Undertakings (PsUs) have adopted voluntary retirement (VR) scheme;

(b) if so, the list of PSUs which have implemented the VR scheme against their respective targets for the past two years;

(c) what was the amount of funds granted to the PSUs under the National Renewal Fund (NRF);

(d) whether Government are aware that some of the PSUs are diverting the NRF to meet their expenses other than the VRs; and

(e) if so, the reaction thereof, and measures, if any taken to ensure proper use, of NRF?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPTT. OF INDUSTRIAL DEVELOPMENT) WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPTT. OF HEAVY INDUSTRY) (SMT. KRISHNA SAJI): (a) and (b) According to the information available at present with the Government, 100 public sector enterprises reported that they have adopted Voluntary Retirement Schemes. 78,562 employees have opted for voluntary retirement during the last 3 years, namely, 1990-91, 1991-92, 1992-93. A list of the PSEs who have implemented Voluntary Retirement Scheme during the last 3 years is at Statement-I (*See below*).

(c) Information regarding allocation of funds out of NRF for implementation of Voluntary Retirement Schemes of Central Public Sector Undertakings is given in Statement-II (*See below*).

(d) and (e) Government does not have any information about the diversion of NRF funds by the PSEs.

Statement I

Names of PSEs which have adopted V. R. during the last three years i. e. 1990-91, 91-92 & 92-93

1. Fertilizer & Chemicals (T) Ltd.
2. Hindustan Fertilizer Corp. Ltd.
3. Madras Fertilizers Ltd.
4. Projects & Development India Ltd.
5. Pyrites, Phosphates & Chemicals Ltd.
6. Mica Trading Corp. of India Ltd.
7. Projects & Equipments Corp. Ltd.
8. Tea Trading Corp. of India Ltd.
9. Trade Fair Authority of India Ltd.
10. Indian Telephone Industries Ltd.
11. Bharat Earth Movers Ltd.
12. Hindustan Aeronautics Ltd.

13. Bharat Coking Coal Ltd.
14. Central Coalfields Ltd.
15. Central Mine Planning & Design Institute Ltd.
16. Coal India Ltd.
17. Eastern Coalfields Ltd.
18. Neyveli Lignite Corp. Ltd.
19. Northern Coalfields Ltd.
20. South Eastern Coal Fields Ltd.
21. Western Coalfields Ltd.
22. Andaman & Nicobar Islands Forests & Plin. Divn. Corp. Ltd.
23. Hindustan Vegetables Oils Corp. Ltd.
24. Food Corporation of India Ltd.
25. Modern Food Industries (India) Ltd.
26. Hindustan Latex Ltd.
27. Bharat Heavy Electricals Ltd.
28. Bharat Heavy Plate & Vessels Ltd.
29. Bharat Ophthalmic Glass Ltd.
30. Bharat Process & Mechanical Engineers Ltd.
31. Bharat Pumps & Compressors Ltd.
32. Bharat Yantra Nigam Ltd.
33. Braithwaite & Co. Ltd.
34. Bridge & Roof Co. (India) Ltd.
35. Burn Standard Co. Ltd.
36. Cement Corporation of India Ltd.
37. Cycle Corporation of India Ltd.
38. Engineering Projects (India) Ltd.
39. HMT Ltd.
40. Heavy Engineering Corporation Ltd.
41. Hindustan Cables Ltd.
42. Bharat Aluminium Co. Ltd.
43. Hindustan Paper Corp. Ltd.
44. Hindustan Photofilms Mfg. Co. Ltd.
45. Instrumentation Ltd.
46. Mandya National Paper Mills Ltd.
47. Mining & Allied Machinery Corp. Ltd.
48. National Bicycle Corp. of India Ltd.
49. National Industrial Dev. Corp. Ltd.
50. National Instruments Ltd.
51. Rehabilitation Industries Corp. Ltd.
52. Recharadson & Cruddas (1972) Ltd.
53. Scooters India Ltd.

54. Tannery & Footwear Corpn. of India Ltd.
55. Triveni Structurals Ltd.
56. Tungabhadra Steel Products Ltd.
57. Tyre Corpn. of India Ltd.
58. National Film Development Corpn. Ltd.
59. Bengal Chemicals & Pharmaceuticals Ltd.
60. Bengal Immunity Ltd.
61. Hindustan Organic Chemicals Ltd.
62. Indian Petrochemicals Corpn. Ltd.
63. Maharashtra Antibiotics & Pharma. Ltd.
64. Smith Stanistreet & Pharma. Ltd.
65. Reicco Lawrie Ltd.
66. Engineers India Ltd.
67. IBP Co. Ltd.
68. Bharat Gold Mines Ltd.
69. Hindustan Copper Ltd.
70. Mineral Exploration Corpn. Ltd.
71. National Aluminium Co. Ltd.
72. Bharat Refractories Ltd.
73. Hindustan Steel Works Constn. Ltd.
74. Kudremukh Iron Ore Co. Ltd.
75. Manganese Ore (India) Ltd.
76. Metallurgical & Engg. Consultants (India) Ltd.
77. National Mineral Dev. Corpn. Ltd.
78. Cochin Shipyard Ltd.
79. Delhi Transport Corpn.
80. Hoogly Dock & Port Engineers Ltd.
81. Shipping Corpn. of India Ltd.
82. British India Corpn. Ltd.
83. Central Cottage Industries Corpn. of India Ltd.
84. Jute Corpn. of India Ltd.
85. National Jute Mfrs. Corpn. Ltd.
86. NTC (A. P., Karnataka, Kerala & Mahe) Ltd.
87. NTC (Delhi, Punjab & Rajasthan) Ltd.
88. NTC (Gujarat) Ltd.
89. NTC (Madhya Pradesh) Ltd.
90. NTC (Maharashtra North) Ltd.
91. NTC (South Maharashtra) Ltd.

92. NTC (Tamilnadu & Pondicherry) Ltd.
93. NTC (U. P.) Ltd.
94. NTC (W. Bengal, Assam, Bihar & Orissa) Ltd.
95. India Tourism Dev. Corpn. Ltd.
96. Hindustan Prefab. Ltd.
97. National Bldg. Constn. Corporation Ltd.
98. National Projects Constn. Corpn. Ltd.
99. Electronics Corporation of India Ltd.
100. Indian Rare Earths Ltd.

Statement II

Allocation of funds out of NRF for implementation of Voluntary Retirement Scheme of Central Public Sector Undertakings

(Rs. in Crores)

Ministry/Department	Revised Esti- mates 1992-93	Budget Esti- mates 1993-94
1	2	3
<i>Department of Chemicals & Petrochemicals :</i>	21.60	41.50
Smith Stanistreet Pharma- ceuticals Ltd.	1.00	1.00
Bengal Chemicals & Phar- maceuticals Ltd.	2.00	2.50
Bengal Immunity Ltd.	2.00	1.50
Indian Drugs & Phar- maceuticals Ltd.	15.00	34.00
Hindustan Insecticides Ltd.	1.60	2.50
<i>Department of Fertilizers :</i>	62.50	58.50
Hindustan Fertilizers Corpn. Ltd.	22.00	15.00
Fertilizer Corpn. of India Ltd.	25.00	25.00
Pyrites, Phosphates & Chemicals Ltd.	0.50	0.50
Projects & Development India Ltd.	15.00	18.00
<i>Department of Tourism :</i>	—	8.73
Indian Tourism Develop- ment Corporation	—	8.73
<i>Ministry of Civil Supplies :</i>	—	14.00
Hindustan Vegetable Oils Corporation Ltd.	—	14.00

Ministry of Defence :	—	10.00
Bharat earth Movers Ltd.	—	10.00
Ministry of Food Processing Industries :	0.34	2.00
Modern Food	0.34	2.00
Department of Heavy Industries :	153.00	136.00
Engineering Industries	141.00	128.00
Consumer Industries	11.50	8.00
Other Industries	0.50	—
Ministry of Mines :	—	29.05
Ministry of Steel :	41.00	41.00
Hindustan Steel Works Constn. Ltd.	30.00	30.00
Bharat Refractories Ltd.	3.00	3.00
Bird Group of Companies	8.00	8.00
Ministry of Surface Transport :	52.66	85.00
Hindustan Shipyard Ltd.	10.00	10.00
Honghly Dock & Port Engineers Ltd.	4.66	5.00
Delhi Transport Corporation	30.00	60.00
Central Inland Water Transport Corporation Ltd.	8.00	10.00
Ministry of Textiles :	488.56	261.32
National Jute Manufacturers Corpn.	2.00	2.00
British India Corporation	0.75	0.75
Jute Corporation of India	0.50	0.50
National Textile Corporation*	440.00	225.00
Elgin Mills*	35.25	27.15
Cawnpore Textile Mills*	10.06	5.92
Ministry of Water Resources :	10.00	12.00
National Projects Construction Ltd.	10.00	12.00
TOTAL	829.66	700.00

* Includes funds for purposes other than VRS as detailed below :

National Textile Corporation*	100.00	50.00
Elgin Mills*	20.00	10.00
Cawnpore Textile Mills*	2.00	1.00

Investment in Maruti Udyog Ltd.

2200. SHRI AJIT P. K. JOGI :

CHOWDHARY HARI SINGH :

Will the PRIME MINISTER be pleased to state :

(a) whether the Maruti Udyog Limited is now a private company;

(b) the total investment made by Government in the Maruti Udyog Limited so far and the total losses suffered by the Maruti Udyog Limited so far, if any;

(c) the total foreign exchange given by Government so far out of its own reserves for the Maruti Udyog Limited; and

(d) whether Government propose to stop giving any foreign exchange for Maruti Udyog Limited?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPTT. OF INDUSTRIAL DEVELOPMENT) WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPTT. OF HEAVY INDUSTRY) (SMT. KRISHNA SAHNI) : (a) MARUTI UDYOG LIMITED (MUL) is now a non-Government company in terms of the Companies Act.

(b) The present equity-holding of Government in MUL is Rs. 65,80,18,100. MUL has not suffered any loss in any financial year so far.

(c) and (d) MUL utilised Rs. 721.18 crores of free foreign exchange (net of foreign exchange earnings) for importing components till 31-3-92. From March, 1992, LERMS was introduced and Government stopped giving foreign exchange to MUL. Since then, like any other Indian Company, MUL is purchasing foreign exchange from the market.

Industrial Growth Centres in M.P.

2201. SHRI AJIT P. K. JOGI :

CHOWDHARY HARI SINGH :

Will the PRIME MINISTER be pleased to state :

(a) the latest position regarding development of industrial growth centres in M.P. including Bilaspur, Jabalpur, Indore, Gwalior and Raipur Districts;

(b) the details of the facilities provided in 1991-92 and 1992-93 to each of these centres; and

(c) the amount sanctioned for development of each of these centres in 1991-92 and 1993?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPTT. OF INDUSTRIAL DEVELOPMENT) WITH